(a) and (b) above.

[Placed in Library. See No. L. T. 165/18/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 182(E)., dated the 12th March, 2024, amending the First Schedule to the Customs Tariff Act, 1975, issued under sub-section (1) of Section 8A of the said Act, along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 169/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 183(E)., dated the 12th March, 2024, amending the Principal Notification No. G.S.R. 785(E), dated the 30th June, 2017, issued under sub-section (1) of Section 25 of the Customs Act, 1962 and sub-section (12) of Section 3 of the Customs Tariff Act, 1975, along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 168/18/24]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1120(E)., dated the 7th March, 2024, amending the Fourth Schedule to the Unlawful Activities (Prevention) Act, 1967, by inserting the name of Mohammad Qasim Gujjar @ Salman @ Suleman in that Schedule, under sub-section (5) of Section 35 of the said Act.

[Placed in Library. See No. L. T. 305/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 26., in the Weekly Gazette dated the March 3, 2024 - March 9, 2024, publishing the Ministry of Home Affairs, Assam Rifles Naib Subedar

(Draughtsman), Group 'B'(Combatised) Posts Recruitment Rules, 2024, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L. T. 307/18/24]

- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949: -
 - (1) G.S.R. 147(E)., dated the 29th February, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Tradesmen Cadre, Assistant Sub-Inspector (Carpenter), Group 'C' Post, Recruitment Rules, 2024.
 - (2) G.S.R. 220(E)., dated the 19th March, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Technical Cadre, Sub-Inspector (Armourer) and Sub-Inspector (Motor Mechanic), Group 'B' Posts, Recruitment Rules, 2024.
 - (3) G.S.R. 277(E)., dated the 16th May, 2024, publishing the Central Reserve Police Force, Pioneer Cadre (Group 'B' and Group 'C' Posts) Recruitment Rules, 2024.
 - (4) G.S.R. 308(E)., dated the 4th June, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Tradesmen Cadre, Head Constable (Cook) and Head Constable (Water Carrier), Group 'C' Posts, Recruitment Rules, 2024.

Placed in Library. For (1) to (4) See No. L. T. 306/18/24

- (iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 155 of the Sashastra Seema Bal Act, 2007: -
 - (1) G.S.R. 198., in the Weekly Gazette dated the December 17 December 23, 2023, publishing the Ministry of Home Affairs, Sashastra Seema Bal Group 'A' Combatised (Gazetted) Ministerial and Private Secretary Cadre Post Recruitment Rules, 2023, along with delay statement.
 - (2) G.S.R. 01., in the Weekly Gazette dated the January 7 January 13, 2024, publishing the Sashastra Seema Bal, Combatised, Ministerial and Stenographers (Non-Gazetted) Group 'B' Posts Recruitment Rules, 2024, along with delay statement.
 - (3) G.S.R. 16., in the Weekly Gazette dated the February 18 February 24,

- 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised, Para-Medical Cadre (Group 'B' Posts) Recruitment Rules, 2024.
- (4) G.S.R. 17., dated the 24th February, 2024, publishing the Sashastra Seema Bal Combatised Para-Medical Cadre (Group 'C' Posts) Recruitment Rules, 2024.
- (5) G.S.R. 31., in the Weekly Gazette dated the March 10 March 16, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Assistant Sub-Inspector (Veterinary), Head Constable (Veterinary) and Constable (Veterinary), Group 'C' Posts, Recruitment Rules, 2024.
- (6) G.S.R. 32., dated the 16th March, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised Communication Cadre, Assistant Sub-Inspector (Communication) and Head Constable (Communication), Group 'C' Posts, Recruitment Rules, 2024.
- (7) G.S.R. 33., dated the 16th March, 2024, publishing the Sashastra Seema Bal Group 'A' Combatised Engineering Cadre Recruitment (Amendment) Rules, 2024.
- (8) G.S.R. 55., dated the 18th May, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised Engineering Cadre, Inspector (Draughtsman), Inspector (Pioneer), Sub-Inspector (Draughtsman) and Sub-Inspector (Pioneer), Group 'B' Posts, Recruitment Rules, 2024.
- (9) G.S.R. 56., dated the 18th May, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised, Constable (Driver), Group 'C' Post, Recruitment Rules, 2024.
- (10) G.S.R. 54., in the Weekly Gazette dated the May 12 May 18, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised, Communication Cadre, Inspector (Communication) and Sub-Inspector (Communication), Group 'B' Posts, Recruitment Rules, 2024.
- (11) G.S.R. 74., dated the 15th June, 2024, publishing the Ministry of Home Affairs, Sashastra Seema Bal, Combatised, Inspector (Junior Hindi Translator) Group 'B' Post, Recruitment Rules, 2024.
- G.S.R. 75., dated the 15th June, 2024, publishing the Ministry of Home (12)Affairs, Sashastra Seema Bal, Combatised, Ministerial and Stenographer Cadre, Assistant Sub-Inspector (Stenographer), Assistant Sub-Inspector (Ministerial) and Head Constable

(Ministerial), Group 'C' Posts, Recruitment Rules, 2024.

[Placed in Library. For (1) to (12) See No. L. T. 309/18/24]

- I. Report and Accounts (2022-23) of various IISERs; NITs and related papers
- II. Report and Accounts (2022-23) of AIU, New Delhi; IIAS, Shimla, Himachal Pradesh; ICSSR, New Delhi; and ICHR, New Delhi and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्री सुकान्त मजूमदार)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science, Education and Research Act, 2007: -
 - (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER) Kolkata, West Bengal, for the year 2022-23.
 - (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER) Kolkata, West Bengal, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 592/18/24]

- (ii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER) Mohali, Punjab, for the year 2022-23.
 - (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER) Mohali, Punjab, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 593/18/24]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER) Bhopal, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Annual Accounts of the Indian Institute of Science Education and